

PRESS RELEASE

Dated: 01 April, 2025

SHRI GANESH SINGH, M.P., CHAIRPERSON, COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES (2024-25) PRESENTED TO THE LOK SABHA TODAY (01.04.2025), SIXTH AND SEVENTH REPORTS OF THE COMMITTEE ON 'IMPLEMENTATION OF VARIOUS MEASURES/SCHEMES FOR WELFARE OF OBCS" UNDER THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT) AND "FORMULATION AND IMPLEMENTATION OF RESERVATION POLICY FOR OBCS IN THE POSTS AND SERVICES UNDER GOVERNMENT OF INDIA & UNION TERRITORIES AND MEASURES UNDERTAKEN TO SECURE REPRESENTATION OF OBCS IN EMPLOYMENT AND FOR THEIR WELFARE IN VARIOUS DEPARTMENTS/ORGANISATIONS/INSTITUTIONS UNDER DEPARTMENT OF PERSONNEL AND TRAINING (DOPT)" PERTAINING TO THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS RESPECTIVELY.

Some of the Observations/Recommendations of the Committee pertaining to the Reports are as under:-

Sixth Report on "Implementation of various measures/schemes for Welfare of OBCs under the Ministry of Social Justice & Empowerment (Department of Social Justice and Empowerment)

Revision of income limit and class of study for Pre-Matric Scholarship Scheme for OBC students.

The Committee, keeping in view the importance of basic education in the upliftment of marginalized section of the society recommended the Ministry of Social Justice and Empowerment to start the scholarship from class V onwards and also revise the current eligibility limit of parental income from Rs. 2.5 lakh to Rs. 5 lakh per annum so as to cover more and more students from the OBCs.

(Recommendation Para No. 1)

Revision of eligibility income threshold for Post-Matric Scholarship Scheme under PM-YASASVI Scheme.

The Committee found that one of the reasons for the low popularity of the Post-Matric Scholarship Scheme could be the income eligibility threshold which was quiet low. In this sequel, the Committee, in no uncertain words recommended that the threshold limit be kept at least Rs. 5 lakhs from the existing Rs. 2.5 lakhs so that benefits of this can reach to the targeted beneficiaries.

(Recommendation Para No. 2)

Scheme of Construction of Hostels for Boys and

The Committee desired that reduced expenditure against the allocation for the last three years needs to be reviewed for

Girls.	improving the outcome of the Scheme. The Committee further recommended for construction of hostel exclusively for working
	women belonging to OBC community also in small and major cities under the Scheme.
	(Recommendation Para No. 5)
PM Daksh Scheme.	The Committee desired that the stipend of Rs. 1,000 p.m. given
	to OBC trainee students under the Scheme be increased at par
	with Rs. 1,500 p.m. of SC trainees. Although the Ministry have
	justified that the higher ceiling of Rs. 1,500 p.m. for SC
	candidates was fixed considering the lower economic
	background as compared to OBC candidates, the Committee
	desired that the amount may be brought at par for both the
	categories.
	(Recommendation Para No. 6)
Review of the Creamy	The Committee felt that existing income limit of Rs. 8 lakh for
Layer Limit.	determining the creamy layer amongst the OBCs is low which is
	covering only a small segment of OBCs and due to this, a large
	segment of OBC population, which is, otherwise in need of
	support from the State through various welfare schemes to
	raise its social and educational status in the society, is being deprived from the benefits of reservation policy. The
	Committee, therefore, recommended the Ministry of Social
	Justice and Empowerment to take necessary steps for revision
	of existing income limit of Rs. 8 lakh per annum for determining
	the creamy layer amongst the OBCs and to fix a substantially
	higher income limit after consulting with all the stakeholders so
	that more and more people from the backward classes can take
	benefits of reservation policy for OBCs and various ongoing
	welfare schemes of the Government.
	(Recommendation Para No. 9)
Savanth Danart on "Farmu	lation and implementation of Passaniation Policy for ORCs in

Seventh Report on "Formulation and implementation of Reservation Policy for OBCs in the posts and services under Government of India & Union Territories and Measures undertaken to secure representation of OBCs in employment and for their welfare in various Departments/Organisations/Institutions under Department of Personnel and Training (DoPT) pertaining to the Ministry of Personnel, Public Grievances and Pensions.

	Observations /Recommendations
Representation of OBCs in top level posts	Staffing Scheme for optimal representation of OBCs at the top echelons, in the Ministries/Departments of the Government of India, important to safeguard the overall interest and welfare of
	the Other Backward Classes.
	(Recommendation Para No. 1)
Equivalence of Posts in	The Committee recommended the DoPT to expedite the work
autonomous bodies and	in coordination with the Ministry of Social Justice and
other organizations vis-à-	Empowerment to resolve the issues by establishing
vis posts in Government	equivalence of posts in autonomous bodies and other
Service	organizations vis-à-vis posts under the Central Government
	(Recommendation Para No. 2)
Revision of existing	The Committee recommended the DoPT to persuade the M/o
Income Criteria for	Social Justice and Empowerment to expedite a policy decision

determining Creamy Layer	for revision of the existing income criteria determining the
among OBCs	Creamy Layer among the OBC candidates.
	.(Recommendation Para No. 3)
Mandatory Representation	The Committee recommended that one OBC Member should
of OBC on Selection	invariably be a part of Selections Boards/ Promotion
Board/ Departmental	Committees constituted to fill up even less than ten vacancies
Promotion Committees	(Recommendation Para No. 4)
Cases of false certificate	The Committee recommended that all the caste certificates
	should be issued online to ensure transparency in verification of
	such certificates commensurate with the modern means of IT
	era.
	(Recommendation Para No. 5)
Inclusion of data on	The Committee recommended that the data pertaining to
representation of OBCs	representation of OBCs in the Ministry/Department and
in posts and services in	appointment of OBCs made in a particular year be published in
Annual Report.	its Annual Report and simultaneously uploaded on their
	respective website and also on the website of the DoPT.
	(Recommendation Para No. 7)